

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).24177/2012

SARLA KUMARI

Petitioner(s)

VERSUS

BOARD OF REV.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 25126 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 25297 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 25438 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 25650 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 26566 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 26569 of 2012
(With prayer for interim relief and office report)

Date: 12/12/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr Mohammad Muztaba, Adv.
Ms. Namita Choudhary, Adv.

For Respondent(s)

Mr Abhishek Sharma, Adv.
Mr M.R.Shamshad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted as final chance for filing counter
affidavit on record.
List again on 23.1.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj